

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.247 of 2013

Monday this the 3rd day of March 2014

C O R A M :

**HON'BLE Mr.JUSTICE A.K.BASHEER, JUDICIAL MEMBER
HON'BLE Mr.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Rema.T.S.,
W/o.Sukumaran,
Gramin Dak Sevak Mail Deliverer,
Purangu Branch Office,
Kanjiramukku P.O., Malappuram Dist.
Residing at Punnollil House, Kanjiramukku P.O.,
Malappuram Dist. - 679 584. ...Applicant

(By Advocate Mr.T.C.Govindaswamy)

V e r s u s

1. Union of India,
represented by the Secretary to the Government of India,
Ministry of Communications & Information Technology,
Department of Posts, Dak Bhavan, Sansad Marg,
New Delhi – 110 001.
2. The Chief Postmaster General,
Kerala Circle, Department of Posts,
Thiruvananthapuram – 695 033.
3. The Superintendent of Post Offices,
Tirur Postal Division, Tirur – 676 101.
4. The Inspector of Posts,
Office of the Inspector of Posts,
Ponani Postal Sub Division, Ponani – 679 577.
5. Smt.C.Krishnapriya,
W/o.Shaju K.V.,
Kaithavalappil House,
Kololomba B.O., Edappal – 679 576. ...Respondents

(By Advocates Mr.Millu Dandapani,ACGSC [R1-4] & Mr.Jinu Joseph (R5))

This application having been heard on 3rd March 2014 this Tribunal
on the same day delivered the following :-

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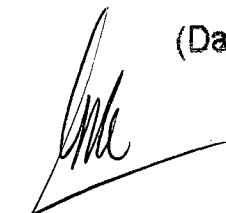
ORDER

HON'BLE MR.JUSTICE A.K.BASHEER, JUDICIAL MEMBER

When this case is taken up for consideration today, learned counsel for the applicant submits that this Original Application is not being pressed in view of the subsequent development.

2. The above submission is recorded and the Original Application is dismissed as not pressed.

(Dated this the 3rd day of March 2014)


K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER


JUSTICE A.K.BASHEER
JUDICIAL MEMBER

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